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it to the vote of the House. The question is:

"That clause 3 stand part of the Bill."

The motion was adopted.

Clause 3 was added to the Bill.

Clause 1 the Enacting Formula and the Title were added to the Bill.

SHRI VIDYA CHARAN SHUKLA: I move:

"That the Bill be passed".

MR. CHAIRMAN: The question is:

"That the Bill be passed".

The motion was adopted.

MR. CHAIRMAN: We will now take up the discussion on floods.

श्री मु॰ घ्र॰ खां (कासगंज) : मेरा एक निवेदन है कि वक्फ्स बिल नान-कंट्रोविशियल है, उसको ले लिया जाय।

SHRI M. N. REDDY: (Nizamabad): No more legislation now.

सभापति महोदय : मेम्बर्स ग्रगर नहीं चाहते हैं तो हम किस तरह से ले सकते हैं ?

DR. SURYA PRAKASH PURI (Nawada): It has been decided earlier by the House that after the Bill on Bihar floods will be taken up.

SHRI J. M. BISWAS (Bankaura): Sir, the Wakf_S Bill is a non-controverstal one.

DR. SURYA PRAKASH PURI: Only floods should be taken up.

MR. CHAIRMAN: Since some hon. Members are objecting to the taking up of any legislative work, I cannot help it. 17.25 hrs

MOTIONS RE. SITUATION CAUSED BY FLOODS AND DROUGHTS

SHRI SEZHIYAN (Kumbakonam): May I suggest that we have the discussion up to 6.15?

SHRI S. M. BANERJEE (Kanpur): Are we sitting up to 6.30?

MR. CHAIRMAN: No, we will adjourn at 6.

SHRI S. M. BANERJEE: This House is supreme and sovereign. The black-out can be shifted to 8 o'clock. Let us pass a Resolution here. The hon. Home Minister is here.

श्री रामावतार शास्त्री (पटना) : ब्लैक-ग्राउट 6 बजे से 11 बजे तक कभी भी हो सकता है ।

श्री कंवर लाल गुप्त (दिल्ली सदर): सभापित जी ब्लैक-आउट 8 वजे से 11 बजे के बीच में है, श्राप 7 बजे तक बैठ सकते हैं। मेरा मुझाव है कि हम साढ़े छः बजे तक बैठें।

सभापित महोदय : ब्लैंक-आउट किसी भी समय हो सकता है, बहुत से मेम्बर्ज दूर रहते हैं, यहां के कमचारी दूर रहते हैं, उनको समय तक घर पहुंचना है, इसलिये समय नहीं बढाया जा सकता ।

SHRI HEM BARUA: (Mangaldai): Sir, I beg to move the following:—

"That this House takes note of the destruction of life and property caused by the annual floods in the various river systems in the country and recommends to the Government that expert committees be constituted to consider the economic and technical feasibility [Shri Hem Barua]

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of forming two National Grids for river systems—one for the Indo-Gangetic Plain and the other for the Southern Peninsula."

Floods in the country today assuming a menacing dimension. There are floods all over the country today in different parts of this country. Whether it is in the north or it is in the south, there are floods. And floods cause destruction. The pattern of the floods is the same all over the country and the suffering caused to the people is also the same all over the country. Therefore, I do not want to go into the account of untold sufferings faced by the people due to floos. I want to say something about the Government.

I will agree with the Government in one thing particularly, namely, that floods cannot be eliminated completely. But then the intensity of the floods can by minimised by strategic measures to plug the vulnerable areas. This can be done, but whether this has been done or not is the major question.

Government have from time to time appointed so many committees commissions and the committees and commissions have submitted so many reports. The reports are in the Parliament Library. I have through the reports. The suggestions or the measures to be taken are the same and even the language in which these suggestions are made is the same. What is the use of constituting these committees and commissions that make recommendations which we do not propose to translate into action or to implement? The commissions and committees have made sufficient and adequate number of suggestions and recommendations. All these recommendations and suggestions are coldstoraged. That is the trouble.

I remember, in 1954 there was a National Flood Control Policy that was adumbrated by the Government. This National Flood Control Policy that was adumbrated in 1954 had three categories of measures—immediate, short-term and long-term. Were all these measure—immediate, short-term and long-term—taken.

Now in North Bengal there is a catastophic flood and I remember the Government of West Bengal saying that there was a proposal for a master plan to control floods. This Master Plan has never come into existence because of the paucity of funds.

MR. CHAIRMAN: The hon. Member may try to conclude now. We have got only half an hour. The Minister has also to reply.

SHRI HEM BARUA: If you are going to continue the discussion to the next session, I can speak during the next session.

SHRI P. VENKATASUBBAIAH: (Nandayal): May I make a submission? Only half an hour is left. It is not possible for Members to usefully participate in this discussion. After all, as the hon. Member was saying, floods is a continuous problem in our country. I suggest to you that this discussion may be postponed to the next session.

MR. CHAIRMAN: If you agree, I have no objection.

SOME HON. MEMBERS: No, no.

श्री कामेश्वर सिंह (खगरिया) : इस पर आज ही डिस्कशन होना चाहिए । हम लोग मर गये हैं, वह गये हैं । आध घंटे से कुछ भी नहीं होगा । सरकार सो रही है । MR. CHAIRMAN. Shri Hem Barua.

SHRI HEM BARUA: There have been floods in Bihar, U.P. Assam and in different parts of the country. As I have already submitted, various commissions and committees have made recommendations and suggestions. They are all in the cold storage. They are never implemented.

Sir, whenever floods occure we read in newspapers of one thing only that either the Prime Minister will fly in a helicopter over a particular floodaffected area or some Ministers do it. Last time, I remember, when there was flood in Assam, the Prime Minister flew over the flood-affected area. At Gauhati airport, there was such a rush of Congress politicians to get into the aircraft of the Prime Minister that even an Enginee in-charge of Flood Control in the State was left out. He did not find a seat. Who is important? Is it an Engineer or politicians who want to bask in the sun-shine of the Prime Minister? This is what happens.

Then, there is a report of the high-level Commission on Floods and, according to that report, the annual per capita floods damage is the heaviest in Assam. Every year, due to floods all over the country, the national exchequer losses to the tune of errores of rupees. The report of the high-level Commission on Floods has pinpointed one thing

MR. CHAIRMAN: Please try to conclude now. The House will adjourn at 6 o'clock. If you take so much time, other Members will not get time pinpointed one thing to reply. (Interruptions).

श्री कामेश्वर सिंह : वहां पर सब लोग मर रहे हैं। मैं आपको चेतावनी देता हूं, हम लोग यहीं पर रहेंगे, बाहर नहीं निकलेंगे।

SHRI HEM BARUA: If the discussion on floods is reduced to half an hour, we are not responsible for that. It is you who are responsible for reducing it to half an hour. It is such

an important matter. The floods have caused an untold misery to the people of our country.

MR. CHAIRMAN: It is because too much time was taken on other business.

SHRI HEM BARUA: I have not taken too much of time. I have only started,

When there was a serious situation on account of floods in Assam, I submitted a Short Notice Question, but that was by-passed; I also gave notice of a call-attention and that was also by-passed. We know how you people conspire to neglect Assam. You have always been by-passing any Short Notice Question or any call-attention in regard to Assam, and when a discussion comes here, we are told that we should not go long. I am not going to make a long speech.

Due to floods the national exchequer suffers to the tune of crores of rupees. There are two problems: one of erosion and the other of inundation. May I tell you, Sir, that during a certain period, when floods are normal, the damage in Assam is 5 per cent. but when the floods are abnormal, damage is 10 per cent to the agricultural land. As I have already said, the problem that is caused by floods is two-fold: one is erosion and the other, inundation. Erosion has taken about 50,000 acres of land involving a cost of Rs. 15 crores uptill now. The total loss to the Assam exchequer during 1954-1967 is Rs. 103 crores: if comes to Rs. 7.7 crores annually.

Last time when the floods ravaged, what happened? The Assam P.W.D. required Rs. 25 lakhs to repair bridges and roads which had been damaged because of floods. I have told you about erosion. About 50,000 acres of land are eroded by the floods. There is erosion facting the Dhubritown. I brought it to the notice of the Minister, but the Minister wrote a letter to me saying that the engineer

[Shri Hem Barua]

of the Assam Government had not informed him about erosion at Dhubri town. The Dhubri town is about to be destroyed and three mills have to be shifted. Now what has hap-It is not a fact that floods occurred after 1950. Before 1950 also there were floods, but after 1950 they have become acute in dimension and very alarming and menacing. cause of the earthquake of 1950 the beds of the river Brahmaputra gone up by ten feet and in places the bed of the river has gone up by 18 feet. The beds of the river have silted. You might say that silting could be removed by dredging. By dredging the rivers might be silted again. I would say that dredging is a continous process.

Motion Re. situation

It was only last time that the Minister said that there would be retention dams. The rains might fall in catchment area and roll down. You were telling us about retention dam. Have you done anything for a retention dam in Assam? There are multi-purpose projects for other States, but there is not even a single multi-purpose project for Assam.

The programme for irrigation and power has to be correlated with the programme for the control of floods. Have you correlated the programmes like that? You have done nothing of that sort. Assam cannot be your colony, the colony of New Delhi. You must give what is legitimately due to the people of Assam. You have not given what is legitimately due to the peolpe of Assam. This is a very serious matter. Here is the statement made by the Minister. given the account of the entire thing. There were floods in July, 1969, and a picture of the floods that occurred in July, 1969 has been given. But don't forget that the floods are recurring in the State of Assam. now you have floods in Gaohar District. Now, people's cultivation is destroyed. people's life is destroyed and you have

yourself admitted in this statement that during this wave of floods some five human lives were lost. happens? Whenever the question of floods crops up on the floor of this House, the Minister has a tendency to say that it is a normal feature. I remember another Minister told us to learn to live on stilts. Is there no solution to the problem? Then another top leader here who was also a Minister told us 'Learn to live with floods'. This may be original suggestion but all the suggestions, you know, should be commensurate with the problem. They are not at all commensurate with the problem. Yet these suggestions were made. This is how a particular State is neglected.

Now you have floods in UP, Bihar, Orissa and in North Bengal and everywhere. What measures have you taken? Have you taken any measures to see that the flood do not occur and erosion of land does not take place? I hope and trust that the Government would wake up and not go on throwing dust into the eyes of the people by appointing Committee and Commissions to make recommendations but their recommendations are put in the cold storage. I would request the Government to implement the recommendations made by different Commissions and Committees so that the intensity of the floods in the country can be reduced to the minimum. Dr. Rao who is an able and efficient engineer, who has got a certificate when he accompanied the Prime Minister to Assam- I hope and trust -will try to justify his selection as a Minister in Shrimati Indira Gandhi's Cabinet.

MR. CHAIRMAN: Motion moved:

"That this House takes note of the destruction of life and property caused by the annual floods in the various river systems in the country and recommends to the Government that expert Committees be constituted to consider the

and Droughts

economic and technical feasibility for river systems—one for the Indo-Gangetic Plain and the other for the Southern Peninsula."

SHRI SEZHIYAN (Kumbakonam): Sir, I beg to move:

"That this House takes note of the harrowing misery caused by the droughts in some parts of the country and recommends to the Government that an expert committee be constituted to devise effective measures to meet such situations of natural calamities and to draw a scheme for better and fuller utilisation of water resources in the country."

Sir, the previous speaker, Mr. Hem Barua, spoke on the havoc done by floods in Assam. I will present different picture-lack of water various parts of the country. Tamilnadu and other places want of water does the mischief. There because of failure of monsoon level of water in rivers falls and villagers suffer because of the failure of the monsoon and the streams dry up and lands are parched and people have to go even without drinking water. Sir, Tamilnadu is going through one of the severest droughts experienced by anybody in living memory, 9 lakh acres of paddy were affected in 1968-69 and the production of paddy may fall by about 12 lakhs tonnes. cording to official estimates about Rs. 100 crores will be lost by the farming section in Tamilnadu alone. The Tamilnadu Government has allotted about Rs. 20 crores and has received grants to the tune of Rs. 7.5 crores The Tamilnadu from the Centre. Government has instituted schemes to fight drought conditions which, when completed, may cost Rs. 41 crores. Sir, the drought is not confined to Tamilnadu alone. If you take the entire picture of India, there are floods in one State while there is drought in another State Normalcy does not obtain anywhere. In the current year as many as 15 million people have been affected by drought conditions in nine States. They are: Rajasthan,

Gujarat, Tamilnadu, Haryana, Andhra Pradesh, Mysore, Madhya Pradesh and Pondicherry. We hear harrowing tales of the people from these States. Sir, about a million people have been affected in the Ghazipur district alone. I am not going into detail. But what should be solution? There should be no tinkering with the problem. Without always depending on grants and doles, should devise permanent measures to meet these natural calamities. may not be able to prevent a heavy rain or the failure of the monsoon. These are the vagaries of the weather. But we can certainly mitigate, if not prevent the damages done floods and by drought. Controlling the floods and trying to meet drought conditions should be our aim.

Sir, if 'you go through the three five-year plans you will find that in the first five-year plan they allotted Rs. 14 crores for flood control; in the second five-year plan they allotted Rs. 48 crores; and in the third five-year plan they allotted Rs. 82 crores. That means, in the whole of the three five-year plans only 144 crores were allotted flood control. Whereas, if you take the amount lost in flood, you will find this. In the year 1967 alone about 127 crores have been lost by floods. 1968 it was Rs. 166 crores and 1969 Rs. 138 crores out of Rs. 100 crores account for the cyclone in Andhra Pradesh.

Therefore, Sir, my main theme is this. We lose so much. We should take a comprehensive scheme and flood-control measures and try to meet the drought situation. This can be done in some ways. Linking the rivers as suggested already is one measure. There is a swollen river and there is a space river; this can be connected up by a grand canal linking them. Whether you could have two zones or three zones, I have it to the practicality of the situation.

[Shri Sezhiyan]

But, that is a very good suggestion, and as Dr. Rao has said in reply to a question in this very House on July 31st, 1967, we can certainly control the floods if we are given about Rs. 2,000 crores." It won't be available in a single stroke, but we should have a phased programme to implement that one and linking the rivers.

The second thing is about the tapping of the subsoil water. We could not tap the sub-soil water. The present wells cannot be deepened, because, in Tamilnadu we saw in many areas that we have been dependent upon the wells and ponds and irrigation tanks and there the water level is going down. Unless we go deeper into the carth and try to take water resources that are buried deep down this problem cannot be solved. has been analysed very much by a scientist who came here about two or three months ago. There was a conference held, a seminar and a symposium held by the National Institute of Sciences in India, on Planning for drought-areas. I think Mr. A. P. Shinde also attended that one. There it was resolved that a phased gramme for launching an integrated agricultural development programme in drought-prone areas in the country should be taken up. It has been recommended at the two days symposium. I do not know what follow-up action has been taken by the Government in this regard.

Also, Sir, in this country two experience experts from East Germany came and visited the places in March this year. They are Mr. R. Grenke and Dr. S. Ott. specialists in exploration and exploitation of underground water ressurces from East Germany. After a six week study tour of seven States, most prone to drought, they are of the opinion—a press report has been given—that drought can be entirtly eradicated from the country in about five years with systematic and

concerted exploitation of underground water resources. They have stated:

"Not enough has been done".

—they told Reporters in New Delhi—

"by way of utilizing the latest methods in hydro-geological surveying. And what has been done is not properly coordinated by the official and non-official bodies in the field."

Therefore, the enormity of the problem is there. What we are doing is only thinkering. We are only treating the symptom instead of going into the root cause of the disease and curing it. Therefore, droughts and floods will continue to be there if we are not able to control them. China had that trouble. Russia had that one. In America, the T.V.A. system had that trouble. Even Japan had that one. Those countries took steps with for the exploration and exploitation of sub-soil water and linking the rivers. This is the only solution. Without for ever depending upon the doles for the drought-affected areas. we should, now boldly come out to have a master plan to tap the sub-soil water and to link the river systems. With these words, I conclude. Thank you.

MR. CHAIRMAN: Motion moved:

That this House takes note of the harrowing misery caused by the droughts in some parts of the country and recommends to the Government that an expert committee be constituted to devise effective measures to meet such situations of natural calamities and to draw a scheme for better and fuller utilisation of water resources in th country."

Both the Motions are now before the House.

श्री हा॰ ना॰ तिवारी (गोपालगंज) : सभापति महोदय, बाढ़ हर साल ग्राती है । वह कोई ग्रनहोनी घटना नहीं है । ऐसी बात नहीं है कि बाद यकायक थ्रा गई श्रीर सरकार उसके लिए तैयार नहीं थी। बाद हर बरसात में भ्राती है ग्रीर उसके लिए सरकार को पहले पूरा प्रबन्ध करना चाहिये। जिसे काट नैपिंग कहा जाता है, बाद के सम्बन्ध में वह स्थित नहीं है। सब लोग जानते हैं कि हर साल बाद ध्राती है, कुछ इलाके धंसते हैं ग्रीर कुछ इलाकों का कटाव होता है, बाद से प्रभावित लोगों को रिलीफ़ देना है, उन्हें दूसरी जगह बसाना है। लेकिन हम देखते हैं कि बाद के समय लोगों को राहत देने के लिये कोई कास्प्रिहेंसव प्लान नहीं बनाया गया है।

हमारे प्रान्त में कोई जन-सरकार नहीं है. वहां राष्ट्रपति सरकार है । बिहार में इस सम्बन्ध में कोई प्रबन्ध नहीं किया गया है कि बाद-ग्रस्त लोगों को रिलीफ दिया जाये. उन्हें बाद से निकालने के लिए नावों की व्यवस्था की जाये, जिनके घर गिर गये हैं. उनको फिर से बसाने के लिये जमीन दी जाये । सरकार को इस वक्त नहीं, बल्कि जरू से ही, यह तय करना चाहिए कि जिन जिन इलाकों में बाढ़ बराबर ग्राती है, वहां के लोगों को ग्राल्टरनेट जमीन मिले । यदि सरकार उन्हें दसरी जगह बसाने की व्यवस्था करे. तो वे लोग जाने के लिए तैयार हैं। उनके खेत और कामथ उसी जगह रहें. लेकिन उन्हें किसी दूसरी जगह ऊंची जमीन पर बसाया जाये । उन लोगों के पास इस काम के लिए पैसे नहीं हैं ग्रौर सरकार ने जमीन का कोई प्रवन्ध नहीं किया है। हम यह जानना चाहते हैं कि श्रव सरकार इस बारे में क्या कर रही है।

ऐसे जिले भी हैं, जितमें बाढ़ को रोका तो नहीं जा सकता है, लेकिन उसकी भीषणता को कम जरूर किया जा सकता है। जैसे, हमारा सारन जिला है। अगर गंडक चैनल बन जाता, तो एक आस्टरनेटिव चैनल होता, जिसमे अतिरिक्त पानी को निकाला जा

सकता था । ग्राज क्या स्थिति है ? दस वर्षों से गंडक चैनल बनाया जा रहा है ग्रौर उसके लिए हमारे जिले में दस हजार एकड संज्यादा जमीन लेकर छोड दी गई है। उस जमीन पर कहीं पूल बना दिया गया है ग्रीर कहीं कोई नहर बना दी गई है। उस जमीन पर न तो पैदाबार होती है श्रीर न कोई काम होता है। मेरे प्रश्न के उत्तर में सरकार की ग्रोर से बताया गया कि दो वर्षों में वहां कर्मचारियों पर बारह-बारह लाख रुपया खर्च किया गया है। उत्तर में कहा गया कि वहां कुछ बिजिनेस होता रहा और कुछ प्लान बनता रहा, जिस के कारण स्टाफ़ पर हर साल बारह लाख रुपया खर्च करना पडता है। ग्रगर यह बारह लाख रुपया चैनल बनाने के काम में लगाया जाता तो कुछ लोगों को राहत मिल जाती और इस समय बाढ की जो भीषणता दिखाई देती है, वह न दिखाई पडती, कुछाकम होती।

मंत्री महोदय को इस ग्रोर ध्यान देना चाहिए। जहां-जहां जमीन ले ली गई है— वहां गृहस्थों को कुछ कम्पेन्सेशन दिया गया है, कुछ नहीं दिया गया है—उन जगहों का काम तो ठीक कर लिया जाये, नहीं तो इतना वड़ा स्टाफ़ रखने से क्या फ़ायदा है। उस पर बारह लाख रुपया हर साल ख़र्च होता है ग्रीर काम कोई नहीं हो पाता है।

बिहार में जन-सरकार न होने से बादप्रस्त लोगों को उचित रिलीफ़ नहीं पहुंच
रहा है। बिहार सरकार कहती है कि हमको
बाढ़ के सम्बन्ध में दस लाख रुपया ख़र्च
करने का अङ्ग्यार है। जब वहां जन-सरकार
थी, तो सेंट्रल गवर्नमेंट ने एक करोड़ रुपया
सेंक्शन किया था। मैं जानना चाहता हूं
कि आज जब कि वहां पर केन्द्रीय सरकार का
शासन है, कितना पैसा वहां भेजा गया है,
कितने इलाकों में पूरी तरह से रिलीफ़ दिया
गया है, केन्द्रीय मंत्रि-मंडल में से कोई उन
लोगों की स्थित देखने के लिये गया है
या नहीं रिलीफ़ के काम में प्रगति लाने के

लियं इन लोगों ने क्या किया । यह बात समझ में नहीं ब्राती है कि वहां के लोगों के प्रतिनिधियों को बला कर इस बारे में विचार-विमर्श क्यों नहीं किया गया है । केवल लिप सिम्पैथी से तो काम नहीं चलता है। वे लोग तो साहबी हिसाब से, कोट-पैंट पहन कर जायेंगे ख्रौर गरीबों को क्या तकलीफ़ होगी यह देखना गवारा नहीं करेंगे। हकम निकला, उसके अनुसार काम हुआ या नहीं इया यह देखने वाला नहीं है। तो मैं कहंगा कि स्राप जायें स्रौर वहां रिलीफ़ की क्या स्थिति है उस को जाकर देखें। मझे जो मालम हम्रा है वहां के लोगों के पत्नों से ग्रीर वहां के लोग जो ग्राये हैं उन से वह यह है कि रिलीफ़ बिलकुल इनएडीकेट है, ग्रपर्याप्त है और हर इलाके में पहुंचा भी नहीं है। तो तत्काल के लिए जो प्रश्न है उसको हल करें श्रीर लांग टर्म के लिए जहां-जहां चैनल बना कर पानी के जोर को कम किया जा सकता है वहां चैनल जल्द से जल्द बना दें।

SHRI K. N. PANDEY (Padrauna): Mr. Chairman, you have already said that discussion on this subject will close at 6 p.m. so that this debate will be inconclusive and will continue during the next session. The item on sugar is also very important and I want that it should be introduced and discussed. Therefore, my suggestion is that it should be introduced now so that it can be discussed during the next session.

सभापति महोदय: जब एक चल रहा है तो दूसरे का इंट्रोडक्शन नहीं हो सकता है। लेकिन एक है कि अगर यह फिनिश नहीं होगा तो उसके बारे में श्रौर शगर के बारे में मैं ग्रन्तिम वक्त में जिस वक्त हाउस बन्द होगा, ग्रपना निर्णय दंगा।

श्री कामेश्वर सिंह: जब तक हम लोगों को बाढ के ऊपर बोलने नहीं दिया जाएगा. हम लोग यहां से बाहर नहीं निकलेंगे।

सभापति महोदय: देखिए. करिएगा तो स्राप लोग निकलिए या नहीं, मैं 6 बजे हाउस बन्द कर दंगा।

श्री कामेश्वर सिंह: ग्राप की जो तबियत में ग्राए वह करिए। दो महीने के बाद हमारी मरी हुई लाश यहां से निकाल दीजिएगा। लेकिन ऐसे हम नहीं जाएंगे। (व्यवधान)...

श्री मीठा लाल मीना (सवाई माधोपूर): ग्रध्यक्ष महोदय, देश में बाढ ग्राती हैं, कमेटियां विठाई जाती हैं, यहां पर भाषण होते हैं ग्रीर मंत्री महोदय बडे ध्यान से सुन लेते हैं लेकिन मुझे एक बात वह बता दें कि हम ने गत दिनों में यह काम किया जिस से फलां क्षेत्र की बाढ़ रुक गई ग्रीर वहां बाढ नहीं ख्राई। सारे देश में बाढ खाती हैं लेकिन कहीं भी एक भी उदाहरण नहीं है कि फलां जगह बाढ रुक गई महज इनके कामों की वजह से। गत साल से ग्रीर काफी दिनों से यह मांग की जाती रही है कि इसके लिए एक ग्रलग स्थायी फंड बनाया जाय जो इन दिनों में जब भी बाढ ग्राए तो उस स्थायी फंड में से फौरन उसके लिए ग्रनुदान दिया जा सके। इसके ग्रतिरिक्त बाढ सहायता के लिए एक रिलीफ सोसाइटी बनाई जाय। लेकिन सरकार इस मोर कोई घ्यान नहीं दे रही है ।

ग्रध्यक्ष महोदय, राजस्थान की यह स्थिति है कि राजस्थान में एक तरफ बाढ भ्राती है ग्रीर दुसरी तरफ सूखा पड़ताहै। सुखे के लिए जब बिहार में सुखा पड़ातो दस हजार ट्यूबर्वेल एक साल में खोदे गए। राजस्थान में एक साल में 500 टयबर्वेल भी नहीं बने भीर जो बने भी उन में पता नहीं कितने चल रहे हैं कितने बन्द पड़े हैं। उत्तरी पश्चिमी क्षेत्र में इस साल भी बारिश नहीं हुई है और उस इलाके में भागे निश्चित रूप

से सुखा पडेगा। इसके लिए माननीय खाद्य मंत्री जी ग्रभी से थोडी सी व्यवस्था कर लें। सुखे का सामना करने के लिए काफी दिनों से मांग हो रही है कि राजस्थान नहर का कार्य फौरन सम्पर्ण किया जाय लेकिन सर-कार ध्यान नहीं देती। लोगों को वहां पीने के पानी की भी बहत भारी समस्या है। यहां केन्द्र से 23 लाख रुपये पास हए थे सवाई माघोपुर क्षेत्र के अन्दर कुछ कुएं खोदने के लिए। लेकिन राजस्थान सरकार ने ग्राज तक वह रुपये वहां नहीं लगाए। पता नहीं उस रुपये का क्या हम्रा? इसी तरह से श्रान्ध्र प्रदेश के कर्नील डिस्टिक्ट में रायसीना क्षेत्र में भी पीने के लिए पानी नहीं है। 31 गांवों में पीने के लिए बिलकूल पानी नहीं है। कई साल से मांग हो रही है लेकिन राज्य सरकार कहती है कि हमारे पास पैसा नहीं है।

सभापित महोदय: यह ध्राप बाढ़ के बारे में बोल रहे हैं या पीने के पानी के बारे में बोल रहे हैं ? बाढ़ के ऊपर बोलिए।

श्री मीठालाल मीना: मैं बाढ़ पर ही बोलूंगा लेकिन पीने के पानी की भी बड़ी भारी दिक्कत है। राज्य सरकार इस मामले में कुछ नहीं कर रही है—वहां पर पीने के पानी की बहुत सख्त जरूरत है।

18.00 hrs.

राजन्थान नें गत साल भी बाढ़ आई और इस साल भी आई। मंत्री महोदय ने गत साल अपने स्टेटमेन्ट में कहा था कि केरल और राजस्थान के बहुत से हिस्सों में बाढ़ स्थानीय वर्षा के कारण आई है। ऐसी बाढ़ें साधारण रूप से हमेशा नहीं आती हैं, इनको इन्जीनियरिंग उपायों से नियंत्रित नहीं किया जा सकता है, इस लिये कोई योजना नहीं बनाई जा सकती। लेकिन मंत्री महोदय का यह अनुमान गलत निकला, इस साल भी काफ़ी जोरों से बाढ़ आई। सभापति महोदय

राजस्थान के सर्वाई-माघोपर जिले में गत साल भी बाढ ग्राई थी ग्रीर इस साल भी म्राई है। काफी गांव बिल्कुल नष्ट हो गये हैं, लाखों मन ग्रनाज बह गया, लेकिन सरकार की स्रोर से सहायता वयादी गई-- 10 रू० प्रति परिवार । परे परिवार के लिये 10 रुपये, इसके ग्रतिरिक्त ग्रीर कोई व्यवस्था नहीं एक भी नाव का इन्तजाम बहां से लोगों को निकालने के लिये नहीं किया गया, न कपड़े की व्यवस्था की गई, न खाने की व्यवस्था की गई. न चारे की व्यवस्था की गई। समाज के लोगों ने वहां जा-जाकर लोगों को ग्रनाज दिया, रोटिय बना कर पहुंचाई, लेकिन सरकार की तरफ़ से कोई इन्तजाम नहीं हुन्रा । सरकारी अफसर वहां जाते हैं —मैं यहा यह बात कह दं कि जितना सरकारी अफसरों का टी० ए० और डी० ए० बनता है, ग्रगर उतना पैसा भी उन लोगों पर खर्च कर दिया जाय तो उस से काफी सान्त्वना उन लोगों को मिल सकती हैं।

मैं मंत्री महोदय से निवेदन करना चाहता हूं कि सवाई माघोपुर जिले के लिये अलग से फण्ड दिया जाय जो वहां की क्षेत्रीय बाढ़ समस्याओं पर खर्च किया जाय। ऐसा नहीं होना चाहिये कि जो रुपया केन्द्र सरकार दे, वह राजस्थान सरकार भरतपुर और बीकानेर पर खर्च कर दें, लेकिन सवाई माघोपुर पर खर्च न हो, जहां कि लगातार बाढ़ें भाई हैं।

अनुस्चित जातियों और जन जातियों के मकानों के लिये सरकार ने कई बार श्राश्वासन दिया था कि उनको मकान बनाने के लिए उंची जमीनें दी जायेंगी। उनके मकान प्राय: नदियों और नालों के किनारों पर होते हैं, जो ऐसी बाढ़ों में गिर जाते हैं, लेकिन झाज तक कोई जमीन उनको नहीं दी गई और न मकान बनाने के लिये पैसा दिया गया। उन गरीबों के घर इन बाढ़ों में बरबाद हो गये हैं—जब जिलाधीश

श्री मीठालाल मीना]

मवाई माघोपर से निवेदन किया गया, उन्होंने साफ कह दिया कि मेरे पास ऐसी कोई योजना नहीं है और न सहायता ने के लिए एक पैसा है। सभापति जी, गांव वाले कहते हैं कि हम को खाने को मत दीजिये, रहने के लिये मत दीजिये, लेकिन इन बाढ़ों से हमारे जो तालाब ट्ट गये हैं, उनको ठीक करने के लिये पैसा दे दीजिये, उनको तत्काल ठीक करा दीजिये ताकि हम ग्रागे की फसल नैयार कर सकें। तालाब ठीक हो जायेंगे ो किसी चीज की जरूरत नहीं है, लेकिन दख की बात है कि तालाबों की तत्काल मरम्मत के लिये कोई सहायता नहीं दी जा रही है। पानी बरस रहा है ग्रौर तालावों से हो कर निकल रहा है, उनको बन्द नहीं किया जा सकता है। सारी फसल नष्ट हो गई है. बीमारी फैलने की आशंका है-- किसी भी तरह का कोई इन्तजाम हा पर नहीं है। यह वह जिला है, जिसको केन्द्र सरकार ने पिछडा हम्राजिला घोषित कर रखा है. लेकिन उसके लिये केन्द्र सरकार कुछ नहीं कर रही है। मेरा निवेदन है कि देश में बड़े बड़े बांधों के साथ साथ छोटे छोटे बांधों के लिये भी योजना होनी चाथि, एक दूसरी नदियों को नहरों द्वारा जोडा जाय ताकि इस प्रकार की परिस्थितियों पर कन्टोल किया जासके।

ग्रन्त में एक बात कह कर खत्म करता हं—सवार्ड माधोपुर जिले को ग्रलग से सहायता दीजिये, जिससे कि वहां लोगों को सान्त्वना मिल सके। उन के मकानों के लिए सहायता दीजिये, तालाबों को ठीक करने के लिये तत्काल बिना किसी रकावट के पैसा पहुंचाइये जिससे कि वे तालाब टीक हो सकें ग्रीर वे ग्रगली फसल के लिए व्यवस्था कर सकें।

18.05 hrs.

CORRECTION OF ANSWER TO S.Q. NO. 784 Re. DECONTROL OF SUGAR

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM): Sir, during the course of supplementary questions by Shri V. Krishnamoorthy on Starred Question No. 784 answered on the 28th August, 1969 in this House I had stated that there could not be any permission to pay below the minimum price of sugarcane and that no body could permit that. The fact, however, is as follows:—

The Government of Tamil had made a specific representation to the Central Government in the 1st week of July, 1969 i.e. at the fag end of the crushing season that some unregistered sugarcane was lying in the areas of some sugar factories in the State, which was drying up and that the sugar factories were not prepared to crush it at the prevailing rate of cane price on account of very low recovery likely to be obtained therefrom. The State Government requested that they might be permitted to allow a rebate in the minimum price of sugarcane. The State Government also reported that the cane growers were finding it difficult to dispose of the cane. The Central Government agreed with the proposal of the State Government, on the specific condition there should be an agreement between the cane growers and the sugar factories in this regard and that the rebate should be calculated with reference to the estimated fall in recovery of sugar from such sugarcane. The Government of India Notification No. GSR 1813 Ess. Com Sugarcane, dated the 4th October, 1968 provides that the Central Government or with the approval of the Central Government, the State Government or any officer or authority of the Central or State Governments may allow a suitable rebate in the minimum price for any valid reason to be specified by the said Government, officer or authority.